

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 278 of 2016 & IA NOS. 573 & 574 OF 2016

AND

APPEAL NO. 343 OF 2016 & IA NO. 752 OF 2016

Dated: 20th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.NO. 278 of 2016 & IA NOS. 573 of 2016 AND 574 of 2016

JBM Solar Power Pvt. Ltd.

Vs.

...Appellant(s)

Haryana Electricity Regulatory Commission & Anr.

...Respondent(s)

A.NO. 343 of 2016 & IA NO. 752 of 2016

Balarch Renewable Energy Pvt. Ltd.

Vs.

...Appellant(s)

Haryana Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1
Mr. Aditya Singh for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **12.07.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt